

(b) whether a statement will be laid on the table showing the names of Advisors, Chief Secretary and Secretaries with reference to their respective states from where they come;

(c) whether steps will be taken to associate senior officers from Keraia to hold such posts; and

(d) the reasons for placing outside officers in Kerala?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (d). The requisite information is being obtained from the authorities concerned and it will be laid on the Table of the House as soon as received.

Discrimination in Allotment of Solvent Oil by Burmah Shell Oil Company, Delhi

4269. Shri M. Malaichami: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Burmah Shell Oil Storage and Distribution Company in Delhi has recently allotted quota to small-scale rubber solution manufacturers, who are holding a storage licence of 60 gallons solvent oil;

(b) whether it is also a fact that there was discrimination in allotment of solvent oil, some of the manufacturers having been allotted meagre quantity of only 4 to 5 barrels per month and others as much as 36 barrels or more per month; and

(c) the action taken by Government for equitable distribution of solvent oil for the manufacture of rubber solution?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Yes, Burmah-Shell has recently made distribution arrangements amongst consumers,

(b) No.

(c) Does not arise.

Telephone and Telegraph facilities at Edacherry, Kerala.

**4270. Shri A. V. Raghavan;
Shri A. K. Gopalan;
Shri P. Kunhan:**

Will the Minister of Communications be pleased to state:

(a) whether there is any proposal to provide telephone and telegraph facilities at Edacherry in the Kozhikode District of Kerala; and

(b) if so, the decision taken in the matter?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Edacherry in the Kozhikode District of Kerala is situated only 3 miles from Nadapuram where there is a Telegraph Office already working. No proposal is under consideration for providing telegraph facilities at Edacherry. * As regards telephone facilities, a proposal to provide a long distance Public Call Office connected to Badagara Exchange is under examination. If this is justified and sanctioned, the same Public Call Office will provide facilities to pass telegraph messages from Edacherry.

(b) No decision has yet been taken in the matter as the case is still under examination.

निजी सचिवों तथा आशुलिपिकों को अतिरिक्त वेतन

4271. श्री विश्राम प्रसाद :
श्री हुकम चन्द कश्यप :
श्री रामसेवक यादव :
श्री यशपाल सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समाचार पत्रों में प्रकाशित हुए समाचार की ओर उनका ध्यान दिलाया

गया है कि सरकार का विचार मंत्रियों तथा वरिष्ठ आधिकारियों के निजी सचिवों तथा आशलिपिकों को अतिरिक्त वेतन देने का है ; कौर

(ख) यदि हाँ, तो ऐसा करने का क्या कारण है ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री विद्याचरण शुक्ल) : (क) और (ख) जो हाँ । मामलों अभी तक विचारार्थीन है ।

Scholarships to S. C. & S. T. for Training Abroad

4272. **Shri P. Kunhan:** Will the Minister of Education be pleased to state:

(a) the number of applications received from the Scheduled Castes and Scheduled Tribes for scholarships and training abroad during the Third Plan; and

(b) the number of persons selected and sent abroad?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran): (a) and (b). The number of applications received and the number of persons selected and sent abroad under the Government of India Overseas scholarships Scheme for Scheduled Castes, Scheduled Tribes and other categories students in each year of the Third Plan period is as follows:

Year	Number of applications received		Number of persons selected		Number of persons sent abroad	
	S.C.	S.T.	S.C.	S.T.	S.C.	S.T.
1961-62	57	13	5	5	5	5
1962-63	72	25	5	5	3	2
1963-64	76	15	6	3	5	3
1964-65	55	10	7	4	5	4
1965-66	78	16	4	4	nil	nil

(as admissions have not yet been finalised)

Non-Payment of Wages to Workmen of Balihari Colliery

4273. **Shri Indrajit Gupta:** Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether he is aware that the workmen of Balihari Colliery, P.O. Kusunda (Dhanbad), are starving due to prolonged non-payment to them by the management of their due wages and quarterly bonus for months together; and

(b) whether Government propose to take any action in the matter?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Wages from April, 1966, bonus for the quarters ending December 31, 1965, March 31 and June, 30, 1966, and some other dues are yet to be paid by the management.

(b) Legal action is being taken against the management.

Border Security Measures

4274. **Shri Bibhutj Mishra:**
Shri K. N. Tiwary:

Will the Minister of Home Affairs be pleased to state:

(a) the steps taken so far to tighten the border security in North Western and North Eastern Sector touching Pakistan and Chinese borders with India;

(b) whether it is a fact that for want of sufficient number of persons in the Border Security Forces, security works suffer; and

(c) if so, the steps taken till the 26th of August, 1966 in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Various steps have been taken/initiated, including those borne out of our experience during the last Pakistani infiltration in Jammu and